

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM**

**PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL**

APPLICATION NUMBER :

PETITION NUMBER : TCP/171/ (IB)/2017

NAME OF THE PETITIONER(S) : SP. PADMAVATHI & 2ORS

NAME OF THE RESPONDENT(S) : T.T.G INDUSTRIES PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1. SURESH

For Respondent



ORDER

Counsel for Respondent along with representative of the Corporate Debtor present. No representation on behalf of the Petitioner. The Registry is given the inputs that this matter was to be listed on 04.07.2017. Thereafter seeking the instructions the matter has been posted for hearing today. In the circumstances, the Petitioner might not have got any information on the matter having been taken up today. Therefore, the Registry is directed to send a notice to the Petitioner for causing his appearance on the next date of hearing or else inform the Petitioner by other means of communication. Put up on **24.07.2017 at 10.30 A.M.**



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)